

# Declaration of Assets and Liabilities

Year 2024-2025

SO (Est)  
13.2.25

I, SANTOSH KUMAR, son/daughter/wife of AYODHYA SAH,  
aged 44 YEAR years, belonging to BIHAR LEGISLATIVE ASSEMBLY  
service and presently working as ORDER PAPER DISTRIBUTOR  
give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
myself, my spouse and dependants\*:

14/2/25

A. Details of movable assets  
(Assets in joint name indicating the extent of joint ownership will also have to be  
given)

1962  
17/2/25

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	8000	SARSWATI DEVI	NEHA KUMARI	NIKHI KUMARI	RAHUL RAO RITIK RAO
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVINGS PUNB SAVINGS 30000	PUNB SAVINGS 10000	SBI SAVINGS 1000 PUNB SAVINGS 3000	SBI SAVINGS 1000	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	SBI LIFE INSURANCE 60000	—	LIC PREMIUM 11000	—	—
(v)	Motor Vehicles (details of make, etc.)	MOTOR VEHICLE BRODD 6891	—	—	—	—
(vi)	Jewellery (give details of weight and value)	—	60 GRAM GOLD	—	—	—
(vii)	Other assets, such as values of claims / Interests	HOMI APPA ANCHS 500000	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Santosh Kumar



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	2 DES MEL	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-  
[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	SBI FINANCIAL.	400000+200000
	(ii) Loans from financial institutions	12000	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Santosh Kumar



	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN N. — CHLPK 3334P	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

### C. Personal Detail

GPF/CPF/PRAN No. :- 11105365407

Gender :- M (M/F)

Date of Birth :- 3 0 0 3 1 9 8 0 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY SECRETARY  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 13/2/2025

Signature: Santosh Kumar

Name of Employee: SANTOSH KUMAR

Designation: ORDER PAPER DISTRIBUTOR

Department: BIHAR VIDHAN SABHA  
PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Santosh Kumar